

DIVISION BENCH
COURT - II

O-217

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/190(KB)2017

TA/129(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	TALAVADI CEMENTS LTD.& ANR.
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Ms. Manju Bhuteria, Adv.] For the Applicant

Mr. Sanjeev Trivedi, Adv.]

Ms. Urmila Chakraborty, Adv.] For the Respondent

Mr. A. Agarwalla, Adv.]

Ms. P. Garain, Adv.]

Ms. V. Khaitan, Adv.]

ORDER

1. Learned Counsel for the Applicant present. Learned Counsel for the Respondent present.
2. At the request of the learned Counsel Ms. Manju Bhuteria appearing on behalf of the Applicant, matter stands adjourned to **25th June, 2024**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**